

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-BA-79/2020**

Ronny Jana@ Rani Jana

...Applicant.

Vs

State of Goa.

...Respondents.

Shri R. Menezes and Ms. G. Almeida, Advocates for the Applicant.  
Shri M. Amonkar, Additional Public Prosecutor for the respondents.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:16<sup>th</sup> December 2020.**

P.C.

Post the matter on 21.12.2020.

**DAMA SESHADRI NAIDU, J.**

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